

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/1234/2020**

This the 2<sup>nd</sup> day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Dr. Naveed Nabi, Aged 38 years S/o Ghulam Nabi Ganie & Anr. ....Applicants

(Advocate:- Mr R.A. Bhat -**Not Present**)

**Versus**

1. Union Territory of J&K through Commissioner cum Secretary to Govt. Health & medical Education Department, Civil Secretariat Srinagar/Jammu & Ors. ....Respondents

(Advocate: \_\_\_\_\_)

**O R D E R  
I O R A L I**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Despite sending the link to the learned counsel for the applicants for joining the video conference, he has not joined the conference today.

2. On the previous date i.e. 02.02.2021, nobody had joined the video conference on behalf of the applicants and the case was listed today i.e. 02.07.2021 for appearance of applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Sushil